

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.94/2017
IN
CP No.99/2016
RT CP No.97/Chd/Hry/2017**

In the matter of:

M/s Aggregate Solutions.Petitioner.

Versus

M/s K.K.Buildmart Pvt. Ltd. & Anr.Respondents.

Present: Mr.Anurag Jain, Advocate for petitioner.

On request, list the matter on 05.10.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 13, 2017.
Ashwani